

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/963/2019

HYDERABAD, this the 5th day of January, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

K.P. Reddy, S/o. Late Sri Rami Reddy,
Aged about 59 years,
Assistant Engineer,
O/o. The Superintending Engineer, HCSD.I/3,
Central Public Works Department,
Survey of India Campus,
Uppal, Hyderabad – 500 039.

Group. B

...Applicant

(By Advocate : Sri T. Koteswara Rao)

Vs.

1. The Union of India rep. by its
Secretary to Government of India,
Ministry of Urban Development,
Nirman Bhawan, New Delhi – 110 001.
2. The Special Director General (Project Region),
Central Public Works Department,
1st Floor, G-Wing, Rajaji Bhawan,
Besant Nagar, Chennai – 600 090.
3. Superintendant Engineer (P&A)-II,
Central Public Works Department,
Nirman Bhavan, Koti, Hyderabad – 500 095.
4. Executive Engineer,
Central Public Works Department,
Hyderabad Central Division-1,
Nirman Bhavan, Koti,
Hyderabad – 500 095.

5. Shri G. Nagesh,
Assistant Engineer,
Central Public Works Department,
O/o. Superintendent Engineer (P&A) -II,
Nirman Bhavan, Koti, Hyderabad – 500 095.

....Respondents



(By Advocate: Smt K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)

Through Video Conferencing:

Learned counsel for the applicant has submitted a letter dated 04.01.2021 stating that the applicant would like to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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